

HIGH COURT OF SIKKIM
G ANGTOK

No.: **10/Confdl /HCS** .

Dated: **13.05.2021**

NOTIFICATION

In continuation to Notification No. 06/Confdl./HCS dated 29.04.2021, it is notified that in lieu of the High Court of Sikkim remaining closed from 3rd to 7th May 2021 to break the chain of transmission of COVID-19 cases, the following dates are declared as Court sitting days for the High Court of Sikkim: 9th and 10th July 2021, 14th August 2021, 8th October 2021 and 13th November 2021.

By Order,

Sd/-
(K. W. Bhutia)

REGISTRAR GENERAL

Memo No. : V(41)/Confdl./HCS/1023-1065

Date: 13.05.2021

Copy for information to:

1. Secretary General, Supreme Court of India, New Delhi – 110 001.
2. Registrar General, All High Courts.
3. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
4. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim.
5. PS to Hon'ble Judge, High Court of Sikkim, High Court of Sikkim.
6. Advocate General, Government of Sikkim, Gangtok.
7. Additional Advocate General, Government of Sikkim, Gangtok.
8. All District & Sessions Judges.
9. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
10. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
11. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
12. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
13. All Chief Judicial Magistrates-cum-Civil Judges.
14. All Sr. Civil Judges-cum-Judicial Magistrates.
15. All Civil Judges-cum-Judicial Magistrates.

16. President, Bar Association of Sikkim, Gangtok.
17. President, Namchi Bar Association, South Sikkim.
18. All District Magistrates.
19. Additional Secretary, Home Department for publication in the Government Gazette.
20. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
21. All Section In-charge, High Court of Sikkim.
22. Notice Board
23. Guard file and
24. File.


13-05-21
REGISTRAR